

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 3972 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lobsang Tenzin,
District & Sessions Judge, Ziro, Lower Subansiri District,
Arunachal Pradesh

Dated Guwahati, 20th October 2020.

Sub:- Station leave permission.

Ref:- No. DSC(Z)/Personal/2020 dated 19.10.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted Civil vacation with station leave permission from 22.10.2020 to 28.10.2020. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

3974
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ 3973A, dated 20.10.2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

20/10/2020
JT. REGISTRAR (VIGILANCE)